

From:

Registrar General
High Court of Uttarakhand
Nainital

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/ Judges, Family Courts, Subordinate to High Court of Uttarakhand.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, 1st Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Legal Advisor to Hon'ble the Governor, Rajbhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, House No. 23/16, Circular Road, Dalanwala, Dehradun, 248001.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
19. Deputy Director (Law), Competition Commission of India, 9th Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023.

C.L. No. 08/UHC/Admin.A/2021

Dated: August 02nd, 2021

Subject: Quantum of Work for the Judicial Officers working in the State of Uttarakhand

Sir,

In supersession of all the earlier Circular Letters on the subject noted above, I have been directed to circulate the new method for calculating the Quantum of Work for all

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the Judicial Officers working in the State of Uttarakhand, which is annexed as “Annexure A to H alongwith Appendix” to this Circular Letter. These annexures shall form part of this Circular Letter. This new Unit System will come into force w.e.f. 02.08.2021 onwards.

Yours sincerely

Encl: As above

Sd/-

(Dhananjay Chaturvedi)

No. 3713 /UHC/Admin.A/2021

Dated: August 02nd, 2021

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with request to place this Circular Letter before His Lordship for kind perusal.
2. PS(s)/PA(s) to Hon'ble Judge(s) with the request to place the same before His Lordship for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court.
5. Joint Registrars of the Court.
6. All the Deputy Registrar/ Assistant Registrars of the Court.
7. Librarian of the Court.
8. Assistant Registrar (IT), High Court of Uttarakhand, Nainital, to upload the Circular Letter on official website.
9. Guard File.

Registrar General